

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

New Patent Amendment Act

†1021. SHRI ANIL MADHAV DAVE: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether Government is contemplating to bring a new Patent Amendment Act;
- (b) if so, the time limit fixed therefor;
- (c) whether objections from public have been received in this regard;
- (d) if so, the total number of proposals under consideration; and
- (e) the steps being taken to implement these proposals?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) No, Sir.

(b) to (e) Do not arise.

Price Stabilization Fund

1022. SHRI K.E. ISMAIL:

SHRI M.P. ACHUTHAN:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether it is a fact that the Ministry has launched a Price Stabilization Fund (PSF) for the benefit of growers of tea, coffee, natural rubber and tobacco;
- (b) if so, the details thereof;
- (c) how much benefit the growers have received from the PSF during the last three years, State-wise and item-wise;
- (d) the total contribution received from the growers during the same period; and
- (e) Government's assessment of the scheme's operations till date?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) Yes, Sir. A Price Stabilization Fund (PSF)

†Original notice of the question was received in Hindi.